

**Shri Dinesh Singh:** We are bearing the cost.

**Shri Joachim Alva:** In regard to the medical mission, may I know whether India is the only country that has sent a medical mission to this area, or whether Britain and Canada, who are interested in that area, have also sent medical missions?

**Shri Dinesh Singh:** I do not know whether any one else has sent or not, but we have not had any information. We were asked, and we sent this mission.

#### WRITTEN ANSWERS TO QUESTIONS

##### पटसन का मूल्य

\*१८०. { श्री विभूति मिश्र :  
श्री महेश्वर नायक :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटसन मिल मालिकों ने सरकार से आग्रह किया है कि कलकत्ता में "आसाम बाटम" पटसन के निर्धारित निम्नतम मूल्य में कमी की जाय ; और

(ख) सरकार की इस बारे में क्या प्रतिक्रिया है ?

उद्योग मंत्री (श्री कानूनगो) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

##### अन्नक का निर्यात

\*१८७. श्री यु० द० सिंह : क्या अन्तर्राष्ट्रीय व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६३ में विदेशों को कितने मूल्य के अन्नक का निर्यात किया गया ; और

(ख) इस देश में अन्नक की उत्पादन लागत क्या है और यह किस मूल्य पर निर्यात किया जाता है ?

अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) लगभग ६ करोड़ ६० ।

(ख) भारत में अन्नक के उत्पादन की लागत में काफी अन्तर रहता है ।

निर्यात योग्य अन्नक के विभिन्न वर्गों के न्यूनतम मूल्यों का एक विवरण सदन की मेज पर रखा जाता है । [पुस्तकालय में रखा गया । देखिये संख्या एल० टी०-२६४६/६४]

##### Black-marketing in Cars

\*188. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether his attention has been drawn to the news item in the 'Statesman' dated the 18th May, 1964, captioned 'Short Route to a New Car' complaining of black-marketing in cars; and

(b) if so, what steps are being taken by Government to prevent the cars finding their way into the black market?

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** (a) and (b). The news item referred to has been seen by Government. In order to prevent black-marketing in cars Government have already promulgated the Motor Cars (Distribution and Sale) Control Order, 1959. Transactions of the kind referred to in the news item are contrary to the provisions of the Control Order and the offenders are liable to be prosecuted. However, unless specific instances are reported to Government, no action can obviously be taken against the offenders. In a black-market transaction, the buyer connives with the seller and there is no aggrieved party desiring to seek

legal redress. In such a situation Government can obviously do nothing.

#### Export of Garments

- \*189. { Shri Yashpal Singh:  
Shri Bishanchander Seth:  
Shri Rameshwar Tanti:  
Shri Dhaen:  
Shri Maheswar Naik:

Will the Minister of International Trade be pleased to state:

(a) whether a survey has been conducted to determine the scope of export of garments;

(b) if so, the result thereof; and

(c) the concrete steps being taken to step up the exports of garments?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b). No survey as such has been made; there is, however, a very good scope for the export of ready-made garments.

(c) Apart from publicity in our show-rooms and exhibitions abroad, all facilities are given to exporters of ready-made garments with a view to enable them to face competition in the world market.

#### Cotton Textile Agreement with U.S.A.

- \*190. { Shri P. R. Chakraverti:  
Shri N. P. Yadab:  
Shri Yamuna Prasad Mandal:  
Shri P. K. Dee:  
Shrimati Savitri Nigam:  
Shri Sham Lal Saraf:  
Shri Onkar Lal Berwa:  
Shri Gokaran Prasad:  
Shri P. C. Borooh:  
Shri P. Venkatasubbalah:  
Shri Heda:  
Shri K. N. Tiwary:

Will the Minister of International Trade be pleased to refer to the reply given to Unstarred Question No. 2783-B on the 1st May, 1964 and state:

(a) the terms of the cotton textile agreement with U.S.A.;

(b) the extent to which the volume of exports of the specified categories of fabrics will be affected as a result of this agreement coming into operation; and

(c) who are India's competitors in exporting cotton textile into U.S.A. and how does India's trade compare with that of other countries?

The Minister of International Trade (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2950/64].

#### Elections to State Legislatures and Parliament

\*191. Shri Sham Lal Saraf: Will the Minister of Law be pleased to state:

(a) whether Government are aware that the elections to the State Legislatures and Parliament have become very costly; and

(b) if so, steps taken to minimise expenditure in this regard?

The Minister of Law and Minister of Communications (Shri A. K. Sen): (a) It is not a fact that the expenditure involved in the conduct of elections to State Legislatures and Parliament have become very costly. In fact, the administrative expenditure on the Second General Elections came to Rs. 6 crores as compared to Rs. 10 crores which was incurred for the First General Elections. The figures for the expenditure incurred for the Third General Elections have not been finally completed yet.

(b) Efforts to reduce the administrative expenditure involved in elections are being made constantly.

#### D.A. for Public Sector Employees

- \*192. { Shrimati Savitri Nigam:  
Shri S. M. Banerjee:  
Shri Nambiar:  
Shri Maheswar Naik:  
Shri P. C. Borooh:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state: